

DIVISION BENCH
COURT - I

P-101

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/349(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

IN THE MATTER OF	GOKUL SAI UDYOG LLP VS KATYAYNI NATURAL RESOURCES LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances via video conference/physically

Mr. Shaunak Mitra, Adv.] For the Financial Creditor
Mr. Anik Chaudhury, Adv.]
Mr. Amandeep Singh, Adv.]

Mr. Charu Sachdev, Adv.] For Katyayni Natural Resources Ltd

ORDER

1. Ld. Counsel for the parties present.
2. Corporate Debtor to file GST Returns for the relevant period within a period of two weeks, by way of a supplementary affidavit. If the same is not filed, on the next date of hearing appropriate orders will be passed.
3. Post this matter on **01/07/2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)